

able. The Corporation normally takes 3 to 4 months for the sanction of a loan from the date of receipt of the application. In regard to disbursement of the loan, it is largely dependent upon the promptness with which a loanee company accepts the terms and conditions including establishment of the company's title to the property mortgaged and creation of assets sufficient to afford the stipulated margin in favour of the Corporation. Disbursements have taken place in 27 per cent of the cases within 3 months from the date of acceptance of the terms and conditions, in 5 per cent of the cases within 6 months, in 42 per cent of the cases within 9 months and in 10 per cent of the cases within 12 months, leaving only a balance of 16 per cent of the cases where it took more than a year. On an average, the time taken from the date of the application of the loan to the first disbursement of the loan is approximately 9 to 11 months.

(b) The Corporation has already adopted certain measures in this direction, notably the institution of a separate Legal Department of its own, for investigation of title to the properties of the loanee concerns, drafting of mortgage documents etc., taking up the investigation of the title deeds even at the application stage itself and the granting of interim loans in appropriate cases.

Blood Donations in Punjab

2330. Shri Daljit Singh: Will the Minister of Health be pleased to state:

(a) the quantity of blood collected in Punjab during 1962-63 for national defence; and

(b) the number of persons enlisted for the purpose in Punjab?

The Minister of Health (Dr. Sushila Nayar): (a) 814 bottles.

(b) 52,004 persons.

Chandrapura Thermal Power Station

2331. { Shri Maheswar Naik:
Shri Onkarlal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the U.S.A. has sanctioned a loan of Rs. 76 crores to increase the capacity of the Chandrapura thermal power station;

(b) what are the terms of the loan;

(c) what is the capacity of the existing plant and what will be its increased capacity; and

(d) how long it is likely to take for commencing the expanded capacity?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The United States Agency or International Development have recently approved, in principle, a loan of \$16 million for the Chandrapura Stage II Power Project.

(b) The terms of loan are likely to be as follows:—

(i) The credit fee on the loan shall be three quarters of one per cent ($\frac{3}{4}$ of 1 per cent) per annum on the disbursed balance of the loan. The principal shall be repaid within 40 years from the date of the first disbursement under the loan including a grace period of 10 years.

(ii) Provision shall be made for repayment of principal and payment of credit fee in United States Dollars.

(iii) Equipment, materials and services, except marine insurance to be financed under the loan shall be procured in the United States of America.

(c) The Chandrapura Stage I envisages installation of two units of 140 MW and the Stage II will add one more unit of 140 MW.

(d) The unit under the Stage II is expected to be commissioned by the middle of 1966.